

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 171 of 2011

Dated: 14th November, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Maharashtra State Electricity
Distribution Company Limited Appellant (s)

Versus

Maharashtra Electricity Regulatory
Commission & Anr. Respondent (s)

Counsel for the Appellant(s): Ms. Deepa Chavan
Mr. Abhishek Mitra
Mr. Ravi Prakash

Counsel for the Respondent(s): None.

ORDER

Admit the appeal. Issue notice to the respondents returnable on
5th December, 2011. Dasti service is permitted.

Post the matter on 5th December, 2011.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

rkt/jt